

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI RAGHURAMIAH) : (a) The proposals that are under consideration are given below :

(Tonnes 'N')

(i) *Public Sector* -

Korba . . . . .	229,000
Kothagudam/Ramagundam . . . . .	229,000
Nargal Exp. . . . .	152,000

(ii) *Private Sector* -

Tata Chemicals Ltd. . . . .	460,000
(Location : Mithapur)	
Occidental proposal . . . . .	140,000
(Location : Vizag)	
Kalirga Tubes Ltd. . . . .	240,000
(Location to be decided)	

(b) Yes, Sir. The Government is aware of the likely shortage of naphtha and production is being planned taking this factor into consideration. The exact percentage of production capacity based on naphtha will be known when the programme is finalised.

(c) Yes, Sir.

MISSING OF STORES OF THE DELHI ELECTRIC SUPPLY UNDERTAKING

3607. SHRI D. C. SHARMA :  
SHRI MAHANT DIGVIJAI NATH :  
SHRI RAGUVIR SINGH SHASTRI :  
SHRI K. P. SINGH DEO :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether goods worth Rs. 3,60,000 were missing from Delhi Electric Supply Undertaking Stores and that materials worth Rs. 9 crores including Rs. 2 crores worth of cables had been unused for years;

(b) whether it is a fact that the Stores' maintenance and issue procedures were faulty and stock verification had not been done for a long time;

(c) whether any inquiry has been instituted into the matter; and

(d) if so, the findings thereof and the action taken or proposed to be taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (d). The physical stock verification of stores conducted by the Delhi Electric Supply Undertaking has revealed a net shortage of Rs. 3,60,000. Detailed investigations were taken up into the circumstances which have caused this shortage as also in respect of the items including cables lying unused for long periods of time. Investigations have been completed in respect of shortages of Rs. 1,30,000 for which responsibility has been fixed on various officials of the Stores Department. Nine officers have been charged sheeted and 8 officers have been placed under suspension. A manual of stores and purchase procedure was compiled and published in 1966. Procedures as laid down are further improved by issue of instructions from time to time. Stock verification on proper lines was not done before in the past. A special Cell was set up in April, 1967 to investigate various shortages of stores and materials. Further action will be taken on the results of detailed investigations.

SHANTIVANA, NEW DELHI

3608. SHRI NARENDRA KUMAR SALVE : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that the project for improvement of Shantivana is not being taken up on account of withholding of grants by Government this year; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) :  
(a) No.

(b) Does not arise.

अनुसूचित जातियों का उत्थान

3609. श्री ओम प्रकाश त्यागी : क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि अनुसूचित जातियों के विकास के लिये दी जा रही